

in Arunachal or not. The Condition of the camps in which they are staying is rather hopeless and horrible. So, there is no question of granting them citizenship. No foreigner can be granted citizenship according to the law of the land. Is there any policy with the Government to pursue this with the Government of Bangladesh?

In all earnestness, these refugees should go back, as Shri Shahabuddin has said. The reports have appeared that Bangladesh Government is not willing or rather reluctant to ... (*Interruptions*)

MR. SPEAKER: That has been very clearly replied to.

SHRI HARI KISHORE SINGH: Therefore, it is going to create a lot of social tension, as our hon. friend has pointed out. So, will the Government take positive steps with the Bangladesh Government so that these refugees can go back to Bangladesh?

MR. SPEAKER: He has replied to it. He has said 'yes'.

[*Translation*]

PROF. RITA VERMA: Mr. Speaker, Sir, I would like to put a very simple question to the hon. Minister. Is he convinced and satisfied with the repeated assurances given by Bangladesh?

MR. SPEAKER: He has replied to this question also. He has said, "Yes"

PROF. RITA VERMA: Our Government is so simple and innocent that it is betrayed again and again yet it believes them. While going through the records of the treatment given to the religious minorities there, it is obvious that a slight provocation there or after any agitation is started here, the temples are demolished there again and again. The minorities are tortured and harassed and the Government makes assurance after such incidents, Government readily believes it. Does the Government have confidence that if the Chakma refugees go back to their

native country, they would not be subjected to the treatment for which they had to leave their motherland? Does the Government take the Chakma refugees and other Bangladeshis, who have formed the organisation Muzahir Vahini, as equals? Does the Government consider the Bangladeshis who had been forced to leave their country due to religious persecution and those who come here to earn their bread to be equal?

SHRI P.M. SAYEED: Mr. Speaker, Sir, though it has already been replied, yet I would like to state one thing clearly that in the joint communique issued by the Prime Ministers of India and Bangladesh it was stated that they have agreed and arrangement would be made to send back the Chakma refugees. Under this agreement Ministers of Bangladesh are also visiting this country in the second week of the next month and we are also going there. Therefore, there is no scope for doubt in their intentions.

[*English*]

SHRI SOMNATH CHATTERJEE: I hope the hon. Minister will be able to say something about the Chakma refugees from Myanmar. Does the hon. Minister know anything why they are here? In view of the repression in Burma, they were brought here and they were given repeated assurances for their citizenship. Today, some of them met me. Does the hon. Minister know anything about it? Is he aware of any step that has been taken? The hon. Minister may try to get information and let us know.

SHRI P. M. SAYEED: I will try to get the information and let him know.

#### WRITTEN ANSWERS TO QUESTIONS

[*English*]

#### Ayurvedic System to Check Population

802. SHRIMATI VASUNDHARA RAJE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to popularise the Ayurvedic system of medicine to check population explosion, and

(b) if so, the steps taken proposed to be taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND)

(a) and (b) Yes, Sir, Studies have been entrusted to the Central Council for Research in Ayurveda & Siddha, the Central Council for Research in Unani medicine to find out the efficacy of the Ayurvedic and Unani medicines and Neem Oil for family Planning. The National Institute of Immunology is also carrying out research in efficacy of Ayurvedic medicines and Neem.

[*Translation*]

**Supply of Gas to Fertilizer Plants**

\*806 SHRI RAM LAKHAN SINGH YADAV Will the Minister of PETROLEUM

AND NATURAL GAS be pleased to state

(a) the name of the fertilizer plants to which gas is being supplied at present with quantum thereof?

(b) the total quantum of gas supplied to these plants during the last two years,

(c) whether supply of gas to the fertilizer plants has been curtailed,

(d) if so the details thereof, and

(e) the reasons for curtailment in supply of gas to these plants?

THE MINISTER OF STATE OF THE MIN-

ISTRY OF PETROLEUM AND NATURAL GAS

(CAPT. SATISH SHARMA) (a) and (b) The

supply of gas to various fertilizer plants during the year 1991-92 and 1992-93 was as follows